

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 03 OF 2017 &
IA NO. 03 OF 2017 & IA NO. 253 OF 2018**

Dated: 18th February, 2019

In the matter of:

M/s Sundew Properties Ltd.

...Appellant(s)

Vs.

**Telangana Electricity Regulatory Commission
& Anr.**

...Respondent(s)

ORDER

The Bench did not assemble today. As agreed by the parties, list the matter on **27.03.2019.**

(Court Master/PA)

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